

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.

REVISED CAUSE LIST FOR 13/09/2018 (THURSDAY)

S.No.	File No.	Case Particulars	Purpose
1	547 (For review of order dated 08-03-2018 File Nos. 49 & 256)	Kisan Agro tech Co-operative Society Ltd. (Review Application)	Further Arguments
2	548 (For review of order dated 21/02/2018 File No. 377)	Gursewak Singh, Chand Kishore and Jang Bahadur Singh	Amendment application

Be uploaded